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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 356/1993  
M.A. NO. 509/1994

New Delhi this the 1st day of September, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Jitender Nath Mishra S/O Ram Kumar Mishra,  
(Ex-Additional Booking Clerk),  
C/O Shri V. K. Mishra, R/O 212-B Munirka,  
New Delhi, ... Applicant

( None for Applicant )

-Versus-

1. Union of India through  
Secretary, Ministry of Railways,  
Railway Board, New Delhi.

2. General Manager,  
North Eastern Railway,  
Gorakhpur.

3. Divl. Railway Manager,  
North Eastern Railway,  
Izatnagar. ... Respondents

( None for Respondents )

O R D E R (ORAL)

Shri Justice K. M. Agarwal:

Earlier also on 8.7.1998 no one was present on behalf of applicant. This OA is of 1993. It appears that the applicant is no longer interested in prosecuting the case. Accordingly, it is hereby dismissed for want of prosecution.

*Km*  
( K. M. Agarwal )  
Chairman

*rk*  
( R. K. Ahooja )  
Member (A)

/as/